

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of one Judicial Officer to participate in Cybercrime Workshop-3 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI), Prague at the Telangana State Judicial Academy, Secunderabad scheduled to be held on 10.02.2024 and 11.02.2024 [SE-20] – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2023-24, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
  2. NJA/Dir/CC/2023/1584, from the Director, National Judicial Academy, Bhopal, dated 09.07.2023.
  3. e-mail from the O/o.Director, National Judicial Academy, Bhopal, dated 06.01.2024.
  4. High Court's letter Roc.No.1367/SO/2023, dated 11.01.2024 from the Registrar General, High Court for the State of Telangana, Hyderabad.

\* \* \*

**ORDER ROC.NO.228/2024 - B.SPL., DATED: 05.02.2024**

**The High Court is pleased to pass the following order:**

The following Judicial Officer mentioned in Column No.2, vide High Court's letter 4<sup>th</sup> read above, is nominated to participate in Cybercrime Workshop-3 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI), Prague scheduled to be held on 10.02.2024 and 11.02.2024 [SE-20] at the Telangana State Judicial Academy, Secunderabad.


Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	<b>SMT. J.MAITHREYI,</b> I Additional Special Judge for trial of CBI Cases, Hyderabad	Prl. Special Judge for trial of CBI Cases, Hyderabad

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the said workshop.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Workshop, the officer mentioned in Column No.2, shall resume charge of her regular post(s) and also the post(s) for which she is holding full additional charge, if any.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the workshop at Telangana State Judicial Academy, Secunderabad.
  2. The nominated officer is entitled only for actual journey period.

  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)**

**To**

1. The Officer and In-charge Officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The I Additional Special Judge for trial of CBI Cases, Hyderabad
7. The Pay and Accounts Officer, Hyderabad.
8. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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